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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

REVISED TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR MARCH AND APRIL, 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MARCH 1937—			
Monday, 15th	.. 8-45 A.M.	Leave Government House, Puri.	By car.
	About 10-00 A.M.	Arrive Cuttack Circuit House.	
Tuesday, 16th to Wednesday, 24th	.. } .. }	HALT.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
MARCH 1937— Thursday, 25th ..	4-00 P.M.	Leave Circuit House, Cuttack.	By car.
	About 6-00 P.M.	Arrive Puri Government House.	
Monday, 29th ..	1-30 P.M.	Leave Government House, Puri.	By car.
	About 3-30 P.M.	Arrive Cuttack Circuit House.	
Tuesday, 30th ..) to APRIL 1937— Sunday, 4th ..)		HALT.	
Monday, 5th ..	4-00 P.M.	Leave Circuit House, Cuttack.	By car.
	About 6-00 P.M.	Arrive Puri Government House.	
		<i>PARTY.</i>	

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Private Secretary to His Excellency
the Governor of Orissa.*

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 8th March 1937.

No. 2328—2C/4/2/37-A.—Mr. M. K. Vellodi, I.C.S., Sub-Collector, whose services have been placed by the Government of Madras at the disposal of the Government of Orissa, is appointed to act as Collector and District Magistrate and Agent to the Governor, Ganjam.

P. T. MANSFIELD,

Chief Secretary to Government.

The 8th March 1937.

No. 2332—4P-9/37-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to empower Sreeman S. Padmanabham Patnaik, Taluk Magistrate, Nowrangpur in

the district of Koraput, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 8th March 1937.

No 2364—1D/2/5/36-A.—Rai Bahadur Samuel Das, Deputy Magistrate and Deputy Collector, who was appointed in notification no. 5793-A., dated the 13th October 1936, to hold charge of the Chatrapur subdivision of the district of Ganjam, was attached to the office of the Revenue Divisional Officer, Chatrapur, for the period from the 9th to the 22nd November 1936, both days inclusive.

The 8th March 1937.

No. 2368—2C/4/4/37-A.—On being relieved of his duties as Secretary to Government in the Education, Health and Local

Self-Government Department and Deputy Secretary to Government in the Home (Reforms) Department, Khan Bahadur Muhammad Hamid, Magistrate and Collector, is granted leave on average pay up to and including the 31st May 1937 under Fundamental Rules 77 and 81 with effect from the 5th April 1937 or any subsequent date on which he may be allowed to avail himself of it.

The 9th March 1937.

No. 2428—2C/2/1/37-A.—Notification no. 1819-A., dated the 18th February 1937, transferring Maulavi Muhammad Abdul Ahad, Deputy Magistrate and Deputy Collector in the district of Koraput to the headquarters station of the district of Ganjam, is cancelled.

The 9th March 1937.

No. 2432—2C/2/1/37-A.—Notification no. 1823-A., dated the 18th February 1937, transferring Babu Uday Nath Rath, Deputy Magistrate and Deputy Collector in the district of Ganjam, to the Khurda subdivision of the district of Puri, is cancelled.

P. T. MANSFIELD,

Chief Secretary to Government.

The 8th March 1937.

No. 2558—4P-9/37-A.—In exercise of the powers conferred by the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to direct Sreeman S. Padmanabham Patnaik, Taluk Magistrate, Nowrangpur in the district of Koraput, to take down evidence in the English language.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVT. DEPARTMENTS.

NOTIFICATION.

The 2nd March 1937.

No. 1156-L.S.-G.—Dr. Bejoyananda Sen Gupta, M.B., D.T.M., officiating Civil Surgeon, Balasore, is confirmed in his appointment with effect from the 1st April 1936.

M. HAMID,

Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATIONS.

The 10th March 1937.

No. 1650-J.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased (a) to confer upon Rai Sahib Srish Chandra Ghosh the powers of a magistrate of the second class in the district of Puri for a period of three years with effect from the 10th March 1937 in respect of such cases as may be made over to him within the limits of the Sadr subdivision, and (b) to direct him to take down evidence in the English language.

The 2nd March 1937.

No. 1455—1J-10/37-Com.—The following notifications, issued by the Government of India in the Department of Commerce, are republished for general information.

By order of the Governor,

C. G. NAIR,

Secretary to Government.

REGISTRATION OF ACCOUNTANTS.

New Delhi, 6th February 1937.

No. 2-A. (16)/36.—Mr. Arumugam Nachadalingam of Messrs. Lingam and Company, Madura, having been found guilty of misconduct in his professional capacity as auditor of the accounts of The Sree Meenakshi Mills, Limited, Madura, the Governor General in Council is pleased to declare him not to be a fit and proper person to remain enrolled at present on the Register of Accountants and, in exercise of the powers conferred by clause (d) of sub-rule (1) of rule 14 of the Auditor's Certificates Rules, 1932, to remove his name, temporarily for a period of one year, from the said Register.

REGISTRATION OF ACCOUNTANTS.

New Delhi, 6th February 1937.

No. 2-A. (5)/37.—The names of persons who were enrolled on the Register of Accountants and of those who were included in the List of Approved Accountants during the period from the 2nd July to the 31st December 1936, are hereby notified for general information:—

LIST A.

Persons enrolled on the Register of Accountants.

NOTE 1.—*Indicates the names of those accountants who hold Auditor's Certificates valid until the 30th day of June 1937.

NOTE 2.—The date within brackets against a name is the date on which the Auditor's Certificate was granted.

- *ANANTHARAMAN, R,
338, Dalhousie Street, Rangoon.
(18-9-1936.)
- *AYYENGAR, Kuppaswami Ramakrishna,
G. D. A.,
Sundaramier Street, Dharapuram
Post, Coimbatore District. (16-10-
1936.)
- *BARIA, Kaikhushru Eduljee, A.S.A.A.,
Sidhwa Building, 281, Princess Street,
Bombay 2. (10-7-1936.)
- *BASU, Panchanan,
57, Manicktolla Spur, Calcutta.
(12-11-1936.)
- *BOHRA, Mohemedbhoy Rasulbhoy
G.D.A.,
31-A, Lamington Road, Bombay No. 7.
(22-10-1936.)
- *CHATTERJEE, Debi Prosanna, A.S.A.A.,
87, Lower Circular Road, Calcutta.
(17-7-1936.)
- *CHOKRA, Vishwanath,
C/o N. D. Chokra, Esquire, Financial
Secretary, Bharatpur. (11-12-1936.)
- *CHOUDHURI, Nirendralal,
1/1-B, Krishnaram Bose Street,
Calcutta. (21-8-1936.)
- *DADABHOY, Jal Nariman, A.S.A.A.,
346, Albert Building, Hornby Road,
Bombay. (23-8-1936.)
- *DAMANIA, Ranchhodas Varjivandas,
G.D.A.,
C/o Karsondas Hiralal, Esquire,
Kalian Building No. 1, 3rd Floor,
Kandiwadi, Bombay 4. (14-8-1936.)
- *DHAGE, Venkatarao Krishnaji, G.D.A.,
5, St. Teresa Chambers, Charni Road,
Bombay 4. (20-7-1936.)
- *DORDI, Phiroz Ardeshir, G.D.A.,
Block No. 16/3, Rustom Baug,
Victoria Road, Byculla, Post Maz-
gaon, Bombay. (19-10-1936.)
- ELSON, John Vickery, A.C.A.,
C/o Bengal and North-Western
Railway Company, Limited, Gorak-
pur.
- *GUPTA, Pravas Chandra, G.D.A.,
55, Sree Gopal Mullick Lane,
Calcutta. (5-10-1936.)
- *JALUNDHWALA, Ramanlal Chhotalal,
B.Com., A.S.A.A.,
Jariwala Building, Sandhurst Road,
Bombay 4. (14-12-1936.)
- *JAMBUNATHAN, A. N.,
11, Venkatachala Mudaly Street,
P. T., Madras. (24-11-1936.)
- *KALYANASUNDARAM, Krishna-
murthy,
Sardar Mansion, Matunga, G. I. P.,
Bombay 19. (16-9-1936.)
- *KAPOOR, Bhim Sain,
Messrs. Kapoor Sreen and Company,
1684, Nicholson Road, Delhi.
(2-7-1936.)
- *KEWALRAMANEY, Assandas Gurdas-
sing,
53, New Cloth Market, Bunder Road,
Karachi. (27-11-1936.)
- *KHOSLA, Balaram,
9, Beadon Road, Lahore. (26-9-1936.)
- *LAKSHMINARAYANAN, V.,
New Village Nemmara, Via Kollen-
godi, South Malabar (4-12-1936.)
- *MAJUMDER, Rabindra Nath,
P. 27-A, Lansdowne Road Extension,
P. O. Kalighat, Calcutta. (8-3-
1936.)
- *MALHOTRA, Khushhal Chand,
Messrs. Khanna Malhotra and Co.,
6/5, Nisbet Road, Lahore.
(14-8-1936.)
- *MATHRUBUTHAM, Lalgudi Sesha-
sayee,
17, Armenian Street, Madras. (20-7-
1936.)
- *MINAKSHISUNDARAM, Tinnaneri
Chinnaswami,
22, Murugesu Mudalier Road,
Thyagarayanagar Post Office,
Madras. (5-10-1936.)
- MIRZA, Jehangir Nadirshaw, G.D.A.,
12-A, Esplanade Road, Aden.
- *MITRA, Dharendra Krishna,
C/o St. Paul's School, Jalapahar,
Darjeeling. (26-12-1936.)
- *NARAYANAMURTHY, Yanamandram,
27, Kuppiah Chetty Street, Mam-
balam, Thyagarayanagar Post,
Madras. (10-7-1936.)
- *NATARAJAN, V.,
8, New Street, Mambalam West,
Thyagarayanagar Post, Madras.
(10-7-1936.)
- *PALEKAR, Shankar Mangesh, G.D.A.,
"Letoile", Plot No. 112, Hindu
Colony, Dadar, Bombay. (18-9-
1936.)
- *PANDYA, Ambalal Chhaganlal,
401, Mint Street, George Town,
Madras. (16-10-1936.)
- *PAUL, Chandrakanta, G.D.A.,
46/B, Amherst Street, Calcutta.
(11-11-1936.)

*RAMAKRISHNAN, Chathapuram
Sahasranama, B.A., G.D.A.,
Messrs. Karikar & Aiyar, 27, Lingha
Chetty Street, Madras. (1-10-1936.)

*RAMASWAMY AYYAR A., G.D.A.,
C/o the New India Assurance Co.,
Ltd., 9, Clive Street, Calcutta.
(11-11-1936.)

*REID, James Theodore, C.A.,
C/o Messrs. Ford, Rhodes and Parks,
Bank of Baroda Building, Apollo
Street, Bombay. (27-10-1936.)

*ROWE, David Leslie Vivian, A.C.A.,
B-4, Clive Buildings, 8, Clive Street,
Calcutta. (10-10-1936.)

*SARKAR, Sudhindra Nath, G.D.A.,
18, Beadon Street, Calcutta.
(28-9-1936.)

*SEN GUPTA, Sitala Charan, G.D.A.,
Fedar Road, Bankura (Bengal).
(31-7-1936.)

*SESHADRI, Samudram Subrayer,
C/o Messrs. S. Zaman & Co., 128,
Phayre Street, Rangoon. (12-12-
1936.)

*SHAH, Narandas Mohanlal,
Messrs. Shah & Co., Chotalal Bhuvan,
418, Kalvadevi Road, Bombay 2.
(18-9-1936.)

*SHAH, Somchand Madhavlal,
Bharat Bhuvan, Kalvadevi, Bombay.
(6-9-1936.)

*SOUNDARARAJAN, Vengarai Varada-
raja Aiyangar,
"Sri Nilayam", North Maravaneri
Extension, Salem. (27-11-1936.)

*SRINIVASAN, Mandayam Govindappan,
Railway Colony, Vontikoppal, Mysore.
(9-8-1936.)

*SUBBACHAR, Dindigul Venkatanara-
simha,
219, Raja Street, Coimbatore. (24-8-
1936.)

TANEJA, Raghubir Lal,
4, Temple Road, Lahoro.

*VAIDYANATHAN, Kalpathy S., G.D.A.,
C/o Messrs. P. N. S. Aiyar & Co.,
Dinkara Building, Burn Bastion
Road, Delhi. (16-1-1937.)

*VORA, Morarji Nemshi,
Laxminarayan Lane, Ghatokopar,
District Thana, Bombay Presidency.
(20-8-1936.)

*WILSON, Ian Birrel, A.C.A.,
C/o Messrs. Ford, Rhodes, Thornton
& Co., Tower House, Chowringhee
Square, Calcutta. (12-11-1936.)

*YAIN, Kee Mark, G.D.A.,
C/o Messrs. Allan, Charlesworth &
Co., 83, Phayre Street, Rangoon.
(15-7-1936.)

LIST B.

Persons included in the List of Approved Accountants.

ARTHUR, Robert Scott, C.A.,
Messrs. Lovelock & Lewes, 4, Lyons
Range, Calcutta.

GHOSH, Siddhartha Kumar, B.Sc.,
A.S.A.A.,
10, Old Post Office Street, Calcutta.

GRANT, John, C.A.,
Messrs. Graham Roberts & Co.,
5, Fairlie Place, Calcutta.

KHARE, Trimbak Bhaskar,
Messrs. Khare & Co., Indira Mahal,
Dhantoli, Nagpur.

LIPP, Cecil, C.A.,
Messrs. Stuart Smith & Allan, 128,
Phayre Street, Rangoon.

MACQUEEN, Alexander Thomson, C.A.,
Messrs. Stuart Smith & Allan, 128,
Phayre Street, Rangoon.

McLAREN, Alexander, C.A.,
Messrs. Stuart Smith & Allan, 128,
Phayre Street, Rangoon.

MISTRY, Maneck Pheroze, F.S.A.A.,
Messrs. Kalyaniwalla & Mistry,
Opposite Allahabad Bank, 20,
Appollo Street, Bombay.

SEN GUPTA, Surendra Mohan, M.A.,
Messrs. S. M. Sen Gupta & Sons, 10,
Hastings Street, Calcutta.

SMITH, Clive Douglas, A.C.A.,
Messrs. Lovelock & Lewes, 4, Lyons
Range, Calcutta.

H. DOW,

*Offg. Secy. to Govt. of India.**The 10th March 1937.*

No. 1648-Com.—The following notifica-
tion of the Government of India in the
Department of Industries and Labour
is republished for general information.

By order of the Governor,

C. G. NAIR,

*Secretary to Government.**New Delhi, 24th February 1937.*

No. L-3070.—In exercise of the powers
conferred by section 24, read with sub-section
(1) of section 15 of the Payment of Wages
Act, 1936 (IV of 1936), read with section 22
of the General Clauses Act, 1897 (X of 1897),
the Governor General in Council is pleased

to appoint every officer appointed by a Local Government under sub-section (7) of section 15 of the first-named Act as the Authority to hear and decide, within any area, all claims arising out of deductions from the wages, or delay in payment of the wages, of persons employed or paid, within such area, to be the authority to hear and decide such claims in respect of persons employed or paid within that area by a railway administration.

A. G. CLOW,
Secy. to Govt. of India.

**SUBORDINATE CIVIL SERVICE.
HOME, REVENUE AND FINANCE
DEPARTMENTS.**

NOTIFICATION.

The 4th March 1937.

No. 2230—1S/5/1/37-A.—The services of Babu Raj Kishor Garnaik, Sub-Deputy Magistrate and Sub-Deputy Collector in the district of Balasore, are placed temporarily at the disposal of the Law and Commerce Department for employment on routine duties of the Port Officer, Orissa Ports at Chandbali during the absence, on leave, of Captain D. J. Mansfield, R. I. N.

By order of the Governor,
P. T. MANSFIELD,
Chief Secretary to Government.

**ORISSA LEGISLATIVE ASSEMBLY
ELECTIONS.**

NOTIFICATIONS.

The 2nd March 1937.

It is hereby notified that Babu Shanker Prasad Misra who was duly nominated as a candidate for election to the West Bargarh General Constituency of the Orissa Legislative Assembly lodged with me his return of election expenses and his declaration on 1st March 1937.

These may be inspected in the office of the undersigned at Bargarh between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only.

BIPIN BIHARI BABU,
*Subdivisional Officer, Bargarh,
and Returning Officer to the
West Bargarh General
Constituency.*

The 3rd March 1937.

It is hereby notified that Babu Brajamohan Padhan who was duly nominated as a candidate for election to the East Bargarh General Constituency of the Orissa Legislative Assembly lodged with me his return of election expenses and his declaration on 3rd March 1937.

These may be inspected in the office of the undersigned at Bargarh between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only.

The 6th March 1937.

It is hereby notified that Babu Dayanidhi Misra who was duly nominated as a candidate for election to the East Bargarh General Constituency of the Orissa Legislative Assembly lodged with me his return of election expenses and his declaration on 5th March 1937.

These may be inspected in the office of the undersigned at Bargarh between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only.

BIPIN BIHARI BABU,
*Subdivisional Officer, Bargarh,
and Returning Officer to the
East Bargarh General
Constituency.*

The 5th March 1937.

It is hereby notified that Babu Jagannath Prasad Tewari who was a candidate for the Khariar General Constituency lodged with me his return of election expenses and his declaration on the 5th March 1937 as required in rule 90 (1) of the Orissa Legislative Assembly Electoral Rules, Part II.

These may be inspected in the office of the undersigned at Nawapara between the hours 11 A.M. and 4 P.M. on payment of Rs. 2 (two) only.

P. C. DAS,
*Subdivisional Officer and
Returning Officer of
Khariar General
Constituency.*

The 5th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Maulavi S. A. Alli Sahib who was duly nominated as a candidate for election to the South Orissa Muhammadan Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 4th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of

11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa, and
Returning Officer of the South-
Orissa Muhammadan Con-
stituency of the Orissa
Legislative Assembly.*

The 6th March 1937.

It is hereby notified under rule 91 of Part II of the Orissa Legislative Assembly Electoral Rules (Conduct of Elections), 1936, that Mr. A. S. N. Murti who was duly nominated as a candidate for election to the Orissa Labour Constituency of the Orissa Legislative Assembly, lodged with me his return of election expenses and his declarations on the 4th March 1937.

These may be inspected in the office of the undersigned at Cuttack between the hours of 11 A.M. and 4 P.M. on payment of a fee of Rs. 2 (Rupees two only).

J. R. DAIN,

*Revenue Commissioner, Orissa and
Returning Officer of the Orissa
Labour Constituency of the
Orissa Legislative
Assembly.*

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 10th March 1937.

No. 2533-E.—Babu Radhika Charan Gui, Assistant Engineer, is granted leave on average pay for thirteen days, with effect from the 21st December 1936 with permission to affix Sunday the 3rd January 1937, under rules 289 and 291 of the Bihar and Orissa Service Code.

A. VIPAN,

Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

CORRIGENDUM.

The 8th March 1937.

For "teacher of Materia Medica and Medical Jurisprudence" in lines 4 and 5 of

the Gazette notification no. 1740-M., dated the 27th January 1937, published at page 24, Part I of the Gazette, dated the 5th February 1937, read "teacher of medicine and pathology".

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health and Prisons Services.

OFFICE OF THE DIRECTOR OF PUBLIC INSTRUCTION.

NOTIFICATIONS.

The 28th February 1937.

No. 7.—Miss I. L. Khan, History Lecturer of the I. A. Classes attached to the Ravenshaw Girls' School, is allowed leave on average pay on medical certificate for three months under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code, with effect from the 20th January 1937. The notification no. 14-A., dated the 8th December 1936, is hereby cancelled.

The 26th February 1937.

No. 8.—Babu Harekrishna Mahanti, a sub-inspector of schools in the district of Cuttack, is allowed leave on average pay on medical certificate for one month and fifteen days under rules 284 and 289-91 of the Bihar and Orissa Service Code, with effect from the 8th February 1937:

H. DIPPIE,

Director of Public Instruction.

ELECTION OF MUNICIPAL COMMISSIONERS.

NOTIFICATION.

The 5th March 1937.

No. 1940-M.—It is hereby notified in accordance with the provisions of rule 38 (2) of the Election Rules for Municipalities in Bihar and Orissa, that Rai Sahib Gobinda Prasad Basu has been duly elected to be a Commissioner of ward no. VI of the Jajpur Municipality, vice Babu Prabodh Chandra Ray, deceased.

A. F. W. DIXON,

Offg. Revenue Commissioner.